

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP. No. 235 of 1998
in
O.A. No. 1889 of 1997

(X)
(X)

New Delhi, this 10th day of November, 1998.

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)
HON'BLE SHRI K. MUTHUKUMAR, MEMBER(A)

Chhotey Lal
S/o Shri Sarju Ram
R/o P-1/780 Sultanpuri
DELHI-41

... Petitioner

By Advocate: Shri U. Srivastava

versus

1. Shri A.K. Singh
Director General
Home Guards & Civil Defence
C.T.I. Complex, Raja Garden
New Delhi.
2. Sh.
Commandant
Home Guards, C.T.I. Complex
Raja Garden
New Delhi.

... Respondents

O R D E R (oral)

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)

Shri U. Srivastava, learned counsel for the petitioner in CP.235/98 submits that he wishes to withdraw the C.P. on the ground that the petitioner in whose name the C.P. has been filed has since been granted the reliefs prayed for.

2. In the above circumstances, this C.P. is dismissed as withdrawn.

dbc
(K. Muthukumar)
M(A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
M(J)